

Kharge, Rahul at Modi-led panel meet on NHRC chief

AGE CORRESPONDENT
NEW DELHI, DEC. 18

A committee headed by Prime Minister Narendra Modi on Wednesday met to select the next chairperson of the National Human Rights Commission (NHRC).

Sources said that Congress president Mallikarjun Kharge and party leader Rahul Gandhi attended the meeting as leaders of the Opposition in the Rajya Sabha and the Lok Sabha, respectively.

The post of the NHRC chairperson has been vacant since Justice Arun Kumar Mishra (Retd) completed his tenure on June 1. A former judge of

the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021.

According to the law governing NHRC, while the committee which selects the NHRC chief is headed by the Prime Minister, it has the Lok Sabha Speaker, home minister, Opposition leaders in the Lok Sabha and the Rajya Sabha and deputy chairperson of the Rajya Sabha as its members.

Vijaya Bharathi Sayani, a member of the NHRC, became its acting chairperson after Justice Mishra demitted office.

LoPs may write dissent letters over NHRC selection process

EXPRESS NEWS SERVICE
NEW DELHI, DECEMBER 18

A COMMITTEE headed by Prime Minister Narendra Modi met in New Delhi Wednesday to select the chairperson of NHRC, with sources saying that both Leaders of Opposition — Rahul Gandhi and Mallikarjun Kharge — are likely to send dissent notes over the selection process.

Both Kharge and Gandhi attended the meeting and deliberation with the PM and other members of the commission were held.

Sources said that the two LoPs are likely to submit a dissent note on the selection process, as the names were not shared with them in advance.

The post of NHRC chairperson has been vacant since Justice (retd) Arun Kumar Mishra completed his tenure on June 1.

A former Supreme Court judge, Justice Mishra served as the eighth chairperson of the commission and was appointed to its top post in June 2021.

According to the law governing NHRC, while the committee selecting the NHRC chief is headed by the prime minister, it has the Lok Sabha Speaker, home minister, leader of opposition in Lok Sabha, leader of opposition in Rajya Sabha and deputy chairperson of Rajya Sabha as its members.

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Modi-led panel meets to select next NHRC chief

The Hindu Bureau
NEW DELHI

A high-power committee led by Prime Minister Narendra Modi met on Wednesday to select the next Chairperson of the National Human Rights Commission (NHRC).

Both Leaders of the Opposition (LoPs), Mallikarjun Kharge in the Rajya Sabha and Rahul Gandhi in the Lok Sabha, attended the meeting in which they were supposed to have given the name of retired judge of the Supreme Court, Justice K.M. Joseph, for the post of NHRC chief.

There is, however, no official word on what transpired at the meeting.

The LoPs were also said to have recommended names of retired former Chief Justices of High Courts to fill up the posts of other members of the NHRC lying vacant. They include Justices S. Muralidhar, Akil Kureshi and former Supreme Court judge Justice V. Ramasubramanian.

Informed sources said the two LoPs were likely to submit a dissent note on the selection process as the shortlisted names were not shared with them in advance.

Panel meets to select next NHRC chairperson

PIONEER NEWS SERVICE ■
NEW DELHI

A committee led by Prime Minister Narendra Modi met here on Wednesday to select the next chairperson of National Human Rights Commission (NHRC), sources said.

They also said Congress president Mallikarjun Kharge and party leader Rahul Gandhi attended the meeting as leaders of the opposition in Rajya Sabha and Lok Sabha respec-

tively.

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A former chief justice of India or a retired judge of the top court is appointed as NHRC chairperson by the president on the recommendation of the selection committee.



PM-led committee retains Sayani as acting NHRC chief

TRIBUNE NEWS SERVICE

NEW DELHI, DECEMBER 18

A committee led by Prime Minister Narendra Modi on Wednesday decided to re-elect Vijaya Bharathi Sayani as the acting chairperson of the National Human Rights Commission (NHRC) after consultations with Congress leaders Rahul Gandhi and Mallikarjun Kharge, who are part of the selection panel, sources said.

The decision to continue with Sayani, who took charge as the acting chairperson on June 2 after Justice (retired) Arun Kumar Mishra completed his tenure on June 1, was taken after Modi met Leaders of Opposition in the Lok Sabha and Rajya Sabha Rahul Gandhi and Mallikarjun Kharge, respectively, as well as Speaker Om Birla on Wednesday.

The panel consists of the PM, Home Minister, LoPs of the Lok Sabha and Rajya Sabha, Speaker and Deputy Chairperson of the Rajya Sabha. Home Minister Amit Shah and Deputy Chairperson Harivansh were not present in the meeting.

अंबेडकर के प्रति गृहमंत्री की टिप्पणी पर विभिन्न संगठनों ने जताया रोष

■ राष्ट्रपति, प्रधानमंत्री व राष्ट्रीय मानवाधिकार आयोग को भेजा झापन

नारनौल, 18 दिसंबर (हप्र)

डा. भीमराव अंबेडकर के प्रति गृहमंत्री अमित शाह की कथित टिप्पणी के मामले में विभिन्न संगठनों ने सर्व अनुसूचित जाति संघर्ष समिति के प्रधान चंदन सिंह जालवान की अध्यक्षता में संघर्ष समिति कार्यालय में बैठक कर रोष प्रकट किया और सामूहिक हस्ताक्षरयुक्त पत्र राष्ट्रपति, प्रधानमंत्री व राष्ट्रीय मानवाधिकार आयोग को लिखकर ऐसी अवांछनीय टिप्पणियों पर रोक लगाने की मांग की।

बैठक का संचालन करते हुए संघर्ष समिति के महासचिव एवं कबीर सामाजिक उत्थान संस्था दिल्ली के प्रमुख सलाहकार बिरदी चंद गोठवाल ने बताया कि भारत वर्ष के संसदीय इतिहास में पहली बार देश के गृहमंत्री अमित शाह द्वारा बाबा साहेब डा. भीमराव अंबेडकर के नाम पर की गई अभद्र एवं अवांछनीय टिप्पणी - अब यह फैशन हो गया...अंबेडकर.. अंबेडकर.. अंबेडकर.. अंबेडकर.. अंबेडकर.. अंबेडकर.. अंबेडकर.. अंबेडकर.. अंबेडकर.. इतना नाम अगर भगवान का लेते तो सात जन्मों तक स्वर्ग मिल जाता, गृहमंत्री की सोच को दर्शाता है।

अखिल भारतीय आरक्षण बचाओ संघर्ष समिति के उपाध्यक्ष लालाराम नाहर, गुरु रविदास



नारनौल में बुधवार को गृहमंत्री अमित शाह की टिप्पणी पर रोष जताते विभिन्न संगठनों के सदस्य। -हप्र

महासभा के प्रधान बलबीर सिंह बबेरवाल, पूर्व डीजीएम व धानक समाज के महेंद्र खन्ना, कबीर सामाजिक उत्थान संस्था दिल्ली के

प्यारेलाल चवन, भारतीय सामाजिक परिवर्तन संघ के सुमेर सिंह गोठवाल, संघर्ष समिति के सचिव हजारीलाल खटावला, पूर्व

मैनेजर जयपाल सिंह व रामचंद्र गोठवाल आदि ने गृहमंत्री द्वारा की गई इस अभद्र टिप्पणी की कड़ी निंदा करते हुए कहा कि बाबा साहेब डा. भीमराव अंबेडकर उच्च कोटि के विद्वान, विधिवेत्ता, समाजशास्त्री, राजनीतिज्ञ, अर्थशास्त्री और मानवीय एकता, समानता व समरसता के हितैषी थे। उनके द्वारा लिखित संविधान संसार भर में अद्वितीय है।

सारी दुनिया बाबा साहेब द्वारा रचित संविधान को श्रद्धापूर्वक नमन करती है और उनकी असामान्य प्रतिभा का लोहा मानती है। आज हम यदि तुलनात्मक दृष्टि से और निष्पक्ष दृष्टिकोण से परखते हैं तो बाबा साहेब द्वारा सृजित राष्ट्र ग्रंथ (संविधान) समय की कसौटी पर खरा उतरता है।



एनएचआरसी के नए अध्यक्ष के चयन के लिए समिति ने की बैठक

नई दिल्ली, प्रेटर: प्रधानमंत्री नरेन्द्र मोदी की अध्यक्षता में एक समिति ने बुधवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के अगले अध्यक्ष का चयन करने के लिए बैठक की। सूत्रों ने कहा कि कांग्रेस अध्यक्ष मल्लिकार्जुन खरगे और पार्टी नेता राहुल गांधी क्रमशः राज्यसभा और लोकसभा में विपक्ष के नेता के रूप में इस बैठक में शामिल हुए। न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्रा का कार्यकाल एक जून को पूरा होने के बाद से एनएचआरसी अध्यक्ष का पद रिक्त है। जून 2021 में उन्हें नियुक्त किया गया था। एनएचआरसी प्रमुख का चयन करने वाली समिति की अध्यक्षता प्रधानमंत्री करते हैं। लोकसभा अध्यक्ष, गृह मंत्री, लोकसभा में विपक्ष के नेता, राज्यसभा में विपक्ष के नेता और राज्यसभा के उपसभापति इसके सदस्य होते हैं। अभी विजया भारती सयानी इसकी कार्यवाहक अध्यक्ष हैं।

नए अध्यक्ष के चयन के लिए पीएम की अध्यक्षता वाली समिति की बैठक में शामिल हुए खरगे और राहुल

सवेरा न्यूज

नई दिल्ली, 18 दिसंबर : प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता में एक समिति ने बुधवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के अगले अध्यक्ष का चयन करने के लिए बैठक की। सूत्रों ने यह जानकारी दी। उन्होंने यह भी कहा कि कांग्रेस अध्यक्ष मल्लिकार्जुन खरगे और पार्टी नेता राहुल गांधी



राहुल गांधी

क्रमशः राज्यसभा और लोकसभा में विपक्ष के नेता के रूप में बैठक में शामिल हुए। जस्टिस (सेवानिवृत्त) अरुण कुमार मिश्रा का कार्यकाल एक जून को पूरा होने के बाद से एनएचआरसी अध्यक्ष का पद रिक्त है। सुप्रीम कोर्ट के पूर्व जज जस्टिस मिश्रा ने अधिकारों की पैरवी करने वाले निकाय के 8वें अध्यक्ष के रूप में कार्य किया और जून 2021 में उन्हें इसके शीर्ष पद पर नियुक्त किया गया।

एनएचआरसी को नियंत्रित करने वाले कानून के अनुसार, निकाय के प्रमुख का चयन करने वाली समिति की अध्यक्षता प्रधानमंत्री करते हैं तथा लोकसभा अध्यक्ष, गृह मंत्री, लोकसभा में विपक्ष के नेता, राज्यसभा में विपक्ष के नेता और राज्यसभा के उपसभापति इसके सदस्य होते हैं। जस्टिस मिश्रा के पद छोड़ने के बाद एनएचआरसी की सदस्य विजया भारती सयानी इसकी कार्यवाहक अध्यक्ष बनीं।

नए एनएचआरसी अध्यक्ष के लिए पीएम संग बैठे खरगे-राहुल

नई दिल्ली। प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता वाली समिति ने बुधवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के नए अध्यक्ष के चयन को लेकर एक बैठक की। इसमें कांग्रेस अध्यक्ष मल्लिकार्जुन और पार्टी नेता राहुल गांधी ने भी हिस्सा लिया। शोरशराबे के कारण दोनों सदनों की कार्यवाही न चलने के बीच संसद भवन में प्रधानमंत्री मोदी के साथ खरगे और राहुल की यह मुलाकात खासी सुर्खियों में रही। गौरतलब है कि जस्टिस (सेवानिवृत्त) अरुण कुमार मिश्रा का कार्यकाल एक जून को पूरा होने के बाद से एनएचआरसी अध्यक्ष का पद रिक्त पड़ा है।

- जस्टिस मिश्रा को जून 2021 में मानवाधिकार आयोग का अध्यक्ष बनाया गया था। चयन समिति की सिफारिश पर राष्ट्रपति की तरफ से देश के पूर्व मुख्य न्यायाधीश या शीर्ष न्यायालय के सेवानिवृत्त न्यायाधीश को अध्यक्ष नियुक्त किया जाता है। फिलहाल, एनएचआरसी सदस्य विजया भारती सयानी इसकी कार्यवाहक अध्यक्ष हैं। एजेंसी

Modi-led panel meets to select next NHRC chief

The Hindu Bureau

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There is, however, no official word on what transpired at the meeting.

The LoPs were also said to have recommended names of retired former Chief Justices of High Courts to fill up the posts of other members of the NHRC lying vacant. They include Justices S. Muralidhar, Akil Kureshi and former Supreme Court judge Justice V. Ramasubramanian.

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tively.

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A former judge of the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021. According to the law governing NHRC, while the committee which selects the NHRC chief is headed by the prime minister, it has the Lok Sabha

Speaker, home minister, leader of opposition in Lok Sabha, leader of opposition in Rajya Sabha and deputy chairperson of Rajya Sabha as its members. Vijaya Bharathi Sayani, a member of the NHRC, became its acting chairperson after Justice Mishra demitted office.

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PM-led panel meets to select new NHRC chairperson

Mallikarjun Kharge, Rahul Gandhi attend



Press Trust of India
New Delhi, Dec 18

A high-powered committee led by Prime Minister Narendra Modi met here on Wednesday to select the next chairperson of National Human Rights Commission (NHRC), sources said.

They also said Congress president Mallikarjun Kharge and party leader Rahul Gandhi attended the meeting as leaders of the opposition (LoPs) in Rajya Sabha and Lok Sabha respectively.

The sources said the two LoPs are likely to submit a dissent note on the selection pro-

cess, as the names were not shared with them in advance.

The post of NHRC chairperson has been lying vacant since Justice (retd) Arun Kumar Mishra completed his tenure on June 1.

A former judge of the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021.

According to the law governing NHRC, while the committee which selects the NHRC chief is headed by the prime minister, it has the Lok Sabha Speaker, home minister,

leader of opposition in Lok Sabha, leader of opposition in Rajya Sabha and deputy chairperson of Rajya Sabha as its members.

Vijaya Bharathi Sayani, a member of the NHRC, became its acting chairperson after Justice Mishra demitted office.

A former chief justice of India or a retired judge of the top court is appointed as NHRC chairperson by the president on the recommendation of the selection committee.

Former CJIs H L Dattu and K G Balakrishnan are some of those who have headed the rights body in the past.



Modi-led panel meets to select NHRC chief

NEW DELHI, DHNS: A committee led by Prime Minister Narendra Modi met here on Wednesday to select the next chairperson of the National Human Rights Commission (NHRC), though sources said members from the Opposition in the panel expressed dissent on the government's choices for chairman and a member.

The NHRC chairperson post has been vacant since former SC judge Justice Arun Kumar Mishra completed his tenure on June 1. Since then, NHRC member Vijaya Bharathi Sayani has been the acting chairperson.

Union Home Minister Amit Shah and the two Leaders of the Opposition — Mallikarjun Kharge and Rahul Gandhi also attended the Wednesday meeting.

A former Chief Justice of India (CJI) or a retired Supreme Court judge is eligible to be appointed as an NHRC chairperson by the President on the selection committee's recommendation.

One of the names speculated to head the NHRC is recently-retired CJI Justice DY Chandrachud.

PM-led panel meets to select new NHRC chief

NEW DELHI, Dec 18: A high-powered committee led by Prime Minister Narendra Modi met here today to select the next Chairperson of National Human Rights Commission (NHRC), sources said.

They also said Congress President Mallikarjun Kharge and party leader Rahul Gandhi attended the meeting as Leaders of the Opposition (LoPs) in Rajya Sabha and Lok Sabha respectively.

The sources said the two LoPs are likely to submit a dissent note on the selection process, as the names were not shared with them in advance.

The post of NHRC Chairperson has been lying vacant since Justice (Retd) Arun Kumar Mishra completed his tenure on June 1.

A former judge of the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021. – PTI

PM-led panel meets to select new NHRC Chairperson

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The post of NHRC Chairperson has been lying vacant since Justice Arun Kumar Mishra (retired) completed his tenure on June 1.

According to the law governing NHRC, the committee that selects the NHRC chief is headed by the Prime Minister, and the committee has the Lok Sabha Speaker, Home Minister, Leaders of the Opposition in the Lok Sabha and the Rajya Sabha and Deputy Chairperson of Rajya Sabha as its members.

PANEL MEETS TO PICK NHRC CHIEF, JUSTICE JOSEPH'S NAME DISCUSSED

Saubhadra Chatterji

letters@hindustantimes.com

NEW DELHI: Leader of the Opposition (LoP) in the Rajya Sabha Mallikarjun Kharge and LoP in the Lok Sabha Rahul Gandhi are believed to have suggested the name of former Supreme Court judge justice KM Joseph as the next chairman of the National Human Rights Commission (NHRC), said people aware of discussions, as a high-level committee chaired by Prime

continued on → 11

NHRC CHIEF

Minister Narendra Modi met in New Delhi on Wednesday.

The meeting of the six-member committee which selects the human rights body chief -- comprising the PM, Lok Sabha Speaker, Union home minister, LoPs of both Houses and deputy chairperson of the Rajya Sabha -- is also the first time Modi and Gandhi have met since the latter became Lok Sabha LoP.

Congress leaders indicated that both Kharge and Gandhi might give dissent notes on the selection process as the short-listed names were not shared with them in advance. The post of NHRC chairperson has been vacant since former SC judge, justice Arun Kumar Mishra, completed his tenure on June 1.

According to officials, Kharge and Gandhi also suggested the name of former apex court judge V Ramasubramanian for the quota for a retired Supreme Court judge in the NHRC. The two leaders suggested the names of five retired high court judges, including Akil Qureshi, S Muralidhar and Rajiv Shakdher, as the members of the commission, said the people cited above.

Justice Joseph assumed office as a Supreme Court judge in August 2018 and retired in June 2023. He came under the limelight when in 2016, as the chief justice of the Uttarakhand high court, he quashed President's Rule in the state. In 2018, the Supreme Court collegium suggested his name for appointment in the apex court. The Centre rejected it, citing various grounds. After the SC collegium reiterated his candidature to the Centre, Joseph was finally appointed in August 2018.

Vijaya Bharati Sayani is the acting chairperson of the NHRC, a statutory body enacted through a law of Parliament. Its observations are binding on the government. A former judge of the Supreme Court, justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021.

Panel meets to pick NHRC chief, Justice Joseph's name discussed

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NEW DELHI: Leader of the Opposition (LoP) in the Rajya Sabha Mallikarjun Kharge and LoP in the Lok Sabha Rahul Gandhi are believed to have suggested the name of former Supreme Court judge justice KM Joseph as the next chairman of the National Human Rights Commission (NHRC), said people aware of discussions, as a high-level committee chaired by Prime Minister Narendra Modi met in New Delhi on Wednesday.

The meeting of the six-member committee which selects the human rights body chief – comprising the PM, Lok Sabha Speaker, Union home minister, LoPs of both Houses and deputy chairperson of the Rajya Sabha – is also the first time Modi and Gandhi have met since the latter became Lok Sabha LoP.

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नए एनएचआरसी अध्यक्ष के लिए पीएम संग बैठे खरगे और राहुल

नई दिल्ली। प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता वाली समिति ने बुधवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के नए अध्यक्ष के चयन को लेकर एक बैठक की। इसमें कांग्रेस अध्यक्ष मल्लिकार्जुन और पार्टी नेता राहुल गांधी ने भी हिस्सा लिया।

शोरशराबे के कारण दोनों सदनों की कार्यवाही न चलने के बीच संसद भवन में प्रधानमंत्री मोदी के साथ खरगे और राहुल की यह मुलाकात खासी सुर्खियों में रही। इस बैठक में खरगे और राहुल ने क्रमशः राज्यसभा और लोकसभा में नेता प्रतिपक्ष के तौर पर हिस्सा लिया। गौरतलब है कि जस्टिस (सेवानिवृत्त) अरुण कुमार मिश्रा का कार्यकाल एक जून को पूरा होने के बाद से एनएचआरसी अध्यक्ष का पद रिक्त पड़ा है। जस्टिस मिश्रा को जून 2021 में मानवाधिकार आयोग का अध्यक्ष बनाया गया था। चयन समिति की सिफारिश पर राष्ट्रपति की तरफ से देश के पूर्व मुख्य न्यायाधीश या शीर्ष न्यायालय के सेवानिवृत्त न्यायाधीश को अध्यक्ष नियुक्त किया जाता है। फिलहाल, एनएचआरसी सदस्य विजया भारती सयानी इसकी कार्यवाहक अध्यक्ष हैं। एजेंसी

मानवाधिकार आयोग ने मरचूला हादसे की जिले से रिपोर्ट मांगी

अल्मोड़ा। मरचूला बस हादसे का राष्ट्रीय मानवाधिकार आयोग ने स्वतः संज्ञान लिया है। इस संबंध में परिवहन विभाग तथा जिला प्रशासन को नोटिस जारी कर रिपोर्ट तलब की।

मानवाधिकार आयोग के हस्तक्षेप के बाद जिलाधिकारी के निर्देश पर गठित की गई पुलिस, परिवहन और लोक निर्माण विभाग की टीम ने बुधवार की शाम मरचूला क्षेत्र का निरीक्षण किया। दुर्घटना के संभावित कारणों को नए सिरे से जानने का प्रयास किया। टीम ने जाना कि आखिर इतना बड़ा हादसा किस वजह से हुआ और हादसे के बाद यहां ऐसी पुनरावृत्ति न हो इसके लिए प्रशासन द्वारा क्या कदम उठाए

पुलिस, लोनिवि, परिवहन की टीम ने किया निरीक्षण

गए। रिपोर्ट बाद में भेजी जाएगी।

चार नवंबर को ओवरलोड बस मरचूला के पास कूपी बैंड के पास गहरी खाई में गिर गई थी। दुर्घटना में 36 यात्रियों की मौके पर ही मौत हो गई थी जबकि दो घायलों ने अस्पताल में उपचार के दौरान दम तोड़ दिया था। इस मामले में विभिन्न स्तरों पर अब भी जांच चल रही है। दुर्घटना की गंभीरता को देखते हुए राष्ट्रीय मानवाधिकार आयोग ने स्वतः संज्ञान लिया है। जिला प्रशासन से घटना के कारणों को स्पष्ट करने के लिए निर्देश दिए हैं। संवाद

एसएसबी ने 81 लोग मानव तस्करी से बचाए

लखनऊ। सीमांत मुख्यालय में सशस्त्र सीमा बल (एसएसबी) का 61वां स्थापना दिवस मनाया गया। इस मौके पर महानिरीक्षक रत्न संजय ने इस वर्ष की उपलब्धियां गिनाईं। उन्होंने बताया कि नेपाल सीमा पर मानव तस्करी के मामले में 58 लोगों को गिरफ्तार किया गया। इस दौरान 81 लोगों को मानव तस्करी के चंगुल से छुड़ाया गया। इनमें 68 पुरुष और 13 महिलाएं शामिल हैं।

विभूतिखंड गोमती नगर स्थित मुख्यालय में उन्होंने बताया कि सीमा पर चौकसी के दौरान नशीले पदार्थों की तस्करी के 81 मामले पकड़े गए। इनमें 99 तस्करी को

■ एसएसबी के
स्थापना दिवस
पर गिनाई गईं
उपलब्धियां

गिरफ्तार किया गया। साथ ही 15 नशीली सिंथेटिक दवाओं की तस्करी के 23 मामलों में 29 गिरफ्तारियां की गईं। अवैध हथियारों के चार मामलों में दो लोग गिरफ्तार हुए। वन्य उत्पाद के 93 मामलों में 81 लोग गिरफ्तार किए गए जिनके पास से 51 हजार क्यूबिक फुट बहुमूल्य लकड़ियां जब्त की गईं। इसके पूर्व महानिरीक्षक रत्न संजय को गार्ड ऑफ ऑनर से सम्मानित किया गया।

NHRC के नए अध्यक्ष चुनने को मोदी-शाह से मिले खरगे- राहुल

■ विशेष संवाददाता, नई दिल्ली

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के अगले मुखिया चुने जाने को लेकर बुधवार को एक अहम मीटिंग हुई, जिसमें पीएम नरेंद्र मोदी और गृह मंत्री अमित शाह ने संसद के दोनों सदनों के नेता प्रतिपक्ष राहुल गांधी और मल्लिकार्जुन खरगे से मिलकर चर्चा की। आयोग से जुड़े कानून के मुताबिक, प्रधानमंत्री की अध्यक्षता में बनी एक चयन समिति अध्यक्ष का चयन करती है, जिसमें पीएम, गृह मंत्री, संसद के दोनों सदनों लोकसभा व राज्यसभा में नेता प्रतिपक्ष व राज्यसभा के उपसभापति शामिल होते हैं। इसमें सुप्रीम कोर्ट के चीफ जस्टिस या जस्टिस



राहुल गांधी ने अपनी राय रखी।

को अध्यक्ष पद का जिम्मेदारी दी जाती है। गौरतलव है कि गत जून से आयोग के अध्यक्ष का पद खाली पड़ा है, जबसे उसके पिछले अध्यक्ष अरुण कुमार मिश्रा का कार्यकाल खत्म हुआ था। फिलहाल विजया भारती सयानी आयोग की कार्यवाहक अध्यक्ष के तौर पर प्रभार संभाल रही है।



Ambedkar Row: Rahul Gandhi, Mallikarjun Kharge Meet PM Modi Amid Ruckus In Parliament

<https://www.news18.com/politics/ambedkar-row-rahul-gandhi-mallikarjun-kharge-meet-pm-modi-amid-ruckus-9160276.html>

Agency: [News18.com](https://www.news18.com) Last Updated:December 18, 2024, 16:31 IST

The meeting was to select the next chairperson of National Human Rights Commission. Congress president Mallikarjun Kharge and senior leader Rahul Gandhi attended as leaders of opposition in Parliament

Amid a massive row over Union Home Minister Amit Shah's alleged insult of Dr BR Ambedkar in Parliament, leaders of the opposition in the Rajya Sabha and Lok Sabha, Mallikarjun Kharge and Rahul Gandhi, met Prime Minister Narendra Modi on Wednesday.

Sources, however, said the meeting was to select the next chairperson of National Human Rights Commission (NHRC). Kharge and Gandhi also attended in capacity of their positions in Parliament.

According to the law governing NHRC, while the committee which selects its chief is headed by the prime minister, it has the Lok Sabha Speaker, home minister, leader of opposition in Lok Sabha, leader of opposition in Rajya Sabha and deputy chairperson of Rajya Sabha as its members.

The post of NHRC chairperson has been vacant since Justice (retd) Arun Kumar Mishra completed his tenure on June 1. A former judge of the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021.

Vijaya Bharathi Sayani, an NHRC member, became its acting chairperson after Justice Mishra demitted office. A former CJI or a retired judge of the SC are appointed as NHRC chairperson by the president on the recommendation of the selection committee.

The NHRC meeting came minutes after [Modi attacked Congress over the Ambedkar row](#) and said the party is "gravely mistaken" if it thinks it can hide its "misdeeds of several years".

He stoutly defended Shah from the Congress charge that he insulted Ambedkar in his speech in the Rajya Sabha, asserting that he, in fact, exposed the party's "dark history of insulting" the architect of the Constitution.

Both Lok Sabha and Rajya Sabha saw disruptions in the proceedings of the ongoing winter session due to the ruckus over the home minister's remarks on Ambedkar.

WHAT IS THE CONTROVERSY?

Speaking in the Rajya Sabha during the constitution debate on Tuesday, Shah's remarks took a swipe at the Opposition.

"Abhi ek fashion ho gaya hai – Ambedkar, Ambedkar, Ambedkar, Ambedkar, Ambedkar, Ambedkar. Itna naam agar bhagwan ka lete to saat janmon tak swarg mil jata (It has become a fashion to say Ambedkar, Ambedkar, Ambedkar, Ambedkar, Ambedkar, Ambedkar'. If they had taken God's name so many times, they would have got a place in heaven)," Shah had said.

Shah attacked the Congress party, saying it treated the Constitution as the "private fiefdom" of one family and "played fraud" with the Parliament.

Concluding a two-day debate on the "Glorious Journey of 75 Years of the Constitution of India", Shah ripped into the Congress for its appeasement politics and claimed that the party wanted to breach the 50% quota limit to provide reservation to Muslims.

He also asked the Congress party if it supported the Muslim personal law and alleged that the party never worked for the welfare of the backward classes.

Shah asserted that the Bharatiya Janata Party (BJP) has already brought in a common civil code (Uniform Civil Code) in Uttarakhand and will implement it in all states.

Congress Demands Shah's Resignation

The Congress on Wednesday demanded the resignation of Home Minister Amit Shah for his remarks in the Rajya Sabha which it claimed were an insult to BR Ambedkar. The opposition party also demanded that Shah should apologise publicly and in Parliament for the remarks.

Congress president Mallikarjun Kharge said, "The 'insult' caused to Babasaheb Ambedkar by Amit Shah is wrong. I demand his resignation."

"Shah has insulted Babasaheb and the Constitution written by him," Kharge, who was flanked by other opposition leaders, charged.

"The ideology of Manusmriti and RSS shows that they do not want to give respect to Babasaheb Ambedkar and the Constitution. That is why we, all parties, demand his resignation and he should apologise to the country," the Congress chief said.

"If he continues to talk like this, there will be fire across the country if anyone insults Babasaheb Ambedkar like this. We parties would not accept such an insult of Babasaheb Ambedkar," he said.

Amid Row, PM, Amit Shah Meet Rahul Gandhi, M Kharge Over Key Appointment

<https://www.ndtv.com/india-news/pm-modi-amit-shah-meet-rahul-gandhi-m-kharge-amid-huge-row-over-ambekar-7275821>

PM Modi's meeting with the Congress leaders comes amid tension between the BJP and the opposition party over Home Minister Amit Shah's comments about BR Ambedkar.

India NewsReported by Akhilesh SharmaUpdated: December 18, 2024 3:18 pm IST

New Delhi:

Prime Minister Narendra Modi is meeting Congress leaders Rahul Gandhi and Mallikarjun Kharge to discuss the selection of the next Chairperson for the National Human Rights Commission, sources told NDTV Wednesday afternoon. Mr Gandhi and Mr Kharge are members - as Leaders of the Opposition in Parliament - of the committee that is led by the PM and which will oversee this critical appointment.

Union Home Minister Amit Shah and Lok Sabha Speaker Om Birla were also present.

The meeting comes as a fractured and disrupted winter session of Parliament - marked by the introduction of the contentious 'one nation, one election' bill and a stormy debate on the 75th anniversary of the Constitution - enters its final 72 hours; the session concludes December 20.

It also comes amid furious protests by the Congress and other opposition parties over comments made last evening by Mr Shah, in concluding remarks on the debate on the Constitution. The Home Minister ripped into the Congress for repeatedly invoking Dr Ambedkar's name before and during the debate.

To invoke his name has become the "fashion", Mr Shah remarked sarcastically, declaring, "Itna naam agar bhagwan ka lete to saat janmon tak swarg mil jata (...if they took God's name so many times, they would have got a place in heaven)."

This morning, in a sign the ferocity of the opposition party's protests had perhaps unsettled the government, the Prime Minister responded to the criticism of his No 2, telling the Congress it was "gravely mistaken" if they thought "malicious lies" could hide its insulting of Dr Ambedkar.

"People of India have seen, time and again, how one party, led by one dynasty, has indulged in every possible dirty trick to obliterate the legacy of Dr Ambedkar and humiliate SC/ST communities," he said.

Sharing a video of Mr Shah's remarks, the PM said the Home Minister had "exposed the Congress' dark history of insulting Dr Ambedkar..." "They are clearly stung and stunned by the facts he presented, which is why they are now indulging in theatrics! Sadly, for them, people know the truth," he said.

Amit Shah's remarks drew scathing counterattacks from Mr Gandhi, who said, "Those following Manusmriti will naturally be troubled by Ambedkar", and Mr Kharge, who said the "insult" had again proven the BJP and its ideological parent, the Rashtriya Swayamsevak Sangh, were against the country's interests.

DN Exclusive: Ex-CJI Chandrachud to be next Chairperson of NHRC

<https://www.dynamiteneews.com/story/ex-cji-dr-dy-chandrachud-to-be-the-next-chairperson-of-nhrc-sources>

DN Bureau Wednesday, December 18, 2024 3:02 PM

In an significant development, Ex-CJI Dr DY Chandrachud will be appointed as the next Chairperson of NHRC. Read further on Dynamite News:

New Delhi: The name of former Chief Justice of India (CJI) Dr Dhananjaya Yeshwant Chandrachud for the office of the Chairperson of National Human Rights Commission (NHRC) was approved in a meeting held on Tuesday in Parliament House, reports Dynamite News correspondent.

The Meeting headed by Prime Minster Narendra Modi included Home Minister Amit Shaha, LoP in Lok Sabha Rahul Gandhi and LoP in Rajya Sabha Mallikarjun Kharge.

According to sources notification to this effect will be issued soon.

Chief Justice of India (CJI) DY Chandrachud retired on November 8.

Presently, Vijaya Bharathi Sayani is the acting Chairperson of NHRC. The last Chairperson of the NHRC was Justice Arun Kumar Mishra, who completed his tenure on 1 June 2024.

List of earlier Chairpersons of NHRC

Chief Justices of India (CJIs), who held the office of the Chairman of the NHRC include Justice Ranganath Misra from October 12, 1993, to November 24, 1996; Justice M N Venkatachalliah from November 26, 1996, to October 24, 1999; Justice J S Verma from November 4, 1999 to January 17, 2003; Justice A S Anand from February 17, 2003 to October 31, 2006; Justice S Rajendra Babu from April 2, 2007 to May 31, 2009; Justice K G Balakrishnan from June 7, 2010 to May 11, 2015; Justice H L Dattu from February 29, 2016 to December 2, 2020 and Justice Arun Mishra from June 1, 2021 till June 1, 2024.

DN Exclusive: पूर्व सीजेआई DY Chandrachud होंगे NHRC के अगले अध्यक्ष

<https://hindi.dynamiteneews.com/story/dn-exclusive-former-cji-dy-chandrachud-to-be-next-chairperson-of-nhrc>

डीएन ब्यूरो

बुधवार, 18 दिसम्बर 2024, दोपहर 3:57 बजे

भारत के पूर्व मुख्य न्यायाधीश डॉ. डीवाई चंद्रचूड़ को एनएचआरसी का अगला अध्यक्ष नियुक्त किया जाएगा। पढ़िये डाइनामाइट न्यूज़ की पूरी रिपोर्ट

नई दिल्ली: भारत के पूर्व मुख्य न्यायाधीश (सीजेआई) डॉ. डी वार्ड चंद्रचूड़ अब राष्ट्रीय मानवाधिकार आयोग (NHRC) के नये अध्यक्ष होंगे। प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता में संसद भवन में मंगलवार को हुई एक अहम बैठक में एनएचआरसी का अध्यक्ष के रूप में जस्टिस चंद्रचूड़ के नाम को मंजूरी दी गई।

डाइनामाइट न्यूज़ के संवाददाता के अनुसार, जल्द ही इस संबंध में अधिसूचना जारी की जाएगी।

प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता में हुई इस बैठक में गृह मंत्री अमित शाह, लोकसभा में नेता प्रतिपक्ष राहुल गांधी और राज्यसभा में नेता प्रतिपक्ष मल्लिकार्जुन खड़गे शामिल रहे।

सुप्रीम कोर्ट के पूर्व मुख्य न्यायाधीश डॉ. डी वार्ड चंद्रचूड़ 8 नवंबर को सेवानिवृत्त हुए थे। वर्तमान में विजया भारती सयानी एनएचआरसी की कार्यवाहक अध्यक्ष के रूप में जिम्मेदारी संभाल रही हैं।

एनएचआरसी के पिछले अध्यक्ष न्यायमूर्ति अरुण कुमार मिश्रा का कार्यकाल 1 जून 2024 को समाप्त हुआ था।

NHRC के पूर्व अध्यक्षों की सूची

न्यायमूर्ति रंगनाथ मिश्रा (12 अक्टूबर 1993 से 24 नवंबर 1996)

न्यायमूर्ति एम एन वेंकटचलैया (26 नवंबर 1996 से 24 अक्टूबर 1999)

न्यायमूर्ति जे एस वर्मा (4 नवंबर 1999 से 17 जनवरी 2003)

न्यायमूर्ति ए एस आनंद (17 फरवरी 2003 से 31 अक्टूबर 2006)

न्यायमूर्ति एस राजेंद्र बाबू (2 अप्रैल 2007 से 31 मई 2009)

न्यायमूर्ति के जी बालाकृष्णन (7 जून 2010 से 11 मई 2015)

न्यायमूर्ति एच एल दत्तू (29 फरवरी 2016 से 2 दिसंबर 2020)

न्यायमूर्ति अरुण मिश्रा (1 जून 2021 से 1 जून 2024)

Kharge, Rahul attend PM-led panel to select new NHRC chairperson

<https://indianexpress.com/article/india/kharge-rahul-pm-led-panel-nhrc-chairperson-9732129/lite/>

A former judge of the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021.

- By: PTI December 18, 2024 17:08 IST

A committee led by Prime Minister Narendra Modi met here on Wednesday to select the next chairperson of National Human Rights Commission (NHRC), sources said.

They also said Congress president Mallikarjun Kharge and party leader Rahul Gandhi attended the meeting as leaders of the opposition in Rajya Sabha and Lok Sabha respectively.

The post of NHRC chairperson has been vacant since Justice (retd) Arun Kumar Mishra completed his tenure on June 1.

A former judge of the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021.

According to the law governing NHRC, while the committee which selects the NHRC chief is headed by the prime minister, it has the Lok Sabha Speaker, home minister, leader of opposition in Lok Sabha, leader of opposition in Rajya Sabha and deputy chairperson of Rajya Sabha as its members.

Vijaya Bharathi Sayani, a member of the NHRC, became its acting chairperson after Justice Mishra demitted office.

A former chief justice of India or a retired judge of the top court are appointed as NHRC chairperson by the president on the recommendation of the selection committee.

Former CJIs H L Dattu and K G Balakrishnan are some of those who have headed the rights body in the past.

Kharge, Rahul Attend PM-Led Panel To Select New NHRC Chairperson

<https://www.dailyexcelsior.com/kharge-rahul-attend-pm-led-panel-to-select-new-nhrc-chairperson/>

By Daily Excelsior -December 18, 2024

New Delhi, Dec 18: A committee led by Prime Minister Narendra Modi met here on Wednesday to select the next chairperson of National Human Rights Commission (NHRC), sources said.

They also said Congress president Mallikarjun Kharge and party leader Rahul Gandhi attended the meeting as leaders of the opposition in Rajya Sabha and Lok Sabha respectively.

The post of NHRC chairperson has been vacant since Justice (retd) Arun Kumar Mishra completed his tenure on June 1.

A former judge of the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021. According to the law governing NHRC, while the committee which selects the NHRC chief is headed by the prime minister, it has the Lok Sabha Speaker, home minister, leader of opposition in Lok Sabha, leader of opposition in Rajya Sabha and deputy chairperson of Rajya Sabha as its members. Vijaya Bharathi Sayani, a member of the NHRC, became its acting chairperson after Justice Mishra demitted office.

A former chief justice of India or a retired judge of the top court are appointed as NHRC chairperson by the president on the recommendation of the selection committee. Former CJs H L Dattu and K G Balakrishnan are some of those who have headed the rights body in the past. (PTI)

Kharge, Rahul Gandhi attend PM-led panel to select new NHRC chairperson

<https://economictimes.indiatimes.com/news/politics-and-nation/kharge-rahul-gandhi-attend-pm-led-panel-to-select-new-nhrc-chairperson/articleshow/116436347.cms>

Kharge, Rahul Gandhi attend PM-led panel to select new NHRC chairperson

PTILast Updated: Dec 18, 2024, 04:24:00 PM IST

A selection committee led by PM Narendra Modi convened to choose the next NHRC chairperson. Congress leaders Mallikarjun Kharge and Rahul Gandhi attended as opposition representatives. The position has been vacant since Justice (retd) Arun Kumar Mishra's tenure ended on June 1. The NHRC chairperson is a former CJI or retired Supreme Court judge appointed by the president.

A committee led by Prime Minister Narendra Modi met here on Wednesday to select the next chairperson of National Human Rights Commission (NHRC), sources said. They also said Congress president Mallikarjun Kharge and party leader Rahul Gandhi attended the meeting as leaders of the opposition in Rajya Sabha and Lok Sabha respectively.

The post of NHRC chairperson has been vacant since Justice (retd) Arun Kumar Mishra completed his tenure on June 1.

A former judge of the Supreme Court, Justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021.

According to the law governing NHRC, while the committee which selects the NHRC chief is headed by the prime minister, it has the Lok Sabha Speaker, home minister, leader of opposition in Lok Sabha, leader of opposition in Rajya Sabha and deputy chairperson of Rajya Sabha as its members.

Vijaya Bharathi Sayani, a member of the NHRC, became its acting chairperson after Justice Mishra demitted office.

A former chief justice of India or a retired judge of the top court are appointed as NHRC chairperson by the president on the recommendation of the selection committee.

Former CJIs H L Dattu and K G Balakrishnan are some of those who have headed the rights body in the past.

Leadership Changes at NHRC: Search for a New Chairperson

<https://www.devdiscourse.com/article/law-order/3198856-leadership-changes-at-nhrc-search-for-a-new-chairperson>

Prime Minister Narendra Modi convened a committee meeting to select the next chairperson for the National Human Rights Commission (NHRC), with prominent opposition leaders attending. The seat has been vacant since June, following Justice Arun Kumar Mishra's departure. An acting chairperson, Vijaya Bharathi Sayani, currently helms the panel.

Devdiscourse News Desk | New Delhi | Updated: 18-12-2024 16:06 IST | Created: 18-12-2024 16:06 IST

The search for a new chairperson of the National Human Rights Commission (NHRC) has reached a pivotal stage as a committee, under the leadership of Prime Minister Narendra Modi, convened on Wednesday. Members of the opposition, including Congress president Mallikarjun Kharge and Rahul Gandhi, also participated in the meeting, representing their respective facets of parliamentary leadership.

Justice (retd) Arun Kumar Mishra vacated the NHRC chairperson post on June 1, marking the end of his term that began in June 2021. To fill this vacancy, the committee, established by statutory mandate, is tasked with recommending a new leader from among former Supreme Court judges or chief justices of India to the President for appointment.

Vijaya Bharathi Sayani has temporarily assumed duties as the acting chairperson. Past NHRC heads have included eminent former chief justices like H L Dattu and K G Balakrishnan, underscoring the importance of this leadership role within India's human rights framework.

LoPs may write dissent letters over NHRC selection process

<https://indianexpress.com/article/india/lops-may-write-dissent-letters-over-nhrc-selection-process-9733251/>

Both Kharge and Gandhi attended the meeting and deliberation with the PM and other members of the commission were held.

By: Express News Service

New Delhi | December 19, 2024 04:16 IST

A committee headed by Prime Minister Narendra Modi met in New Delhi Wednesday to select the chairperson of NHRC, with sources saying that both Leaders of Opposition — Rahul Gandhi and Mallikarjun Kharge — are likely to send dissent notes over the selection process.

Both Kharge and Gandhi attended the meeting and deliberation with the PM and other members of the commission were held.

Sources said that the two LoPs are likely to submit a dissent note on the selection process, as the names were not shared with them in advance.

The post of NHRC chairperson has been vacant since Justice (retd) Arun Kumar Mishra completed his tenure on June 1.

A former Supreme Court judge, Justice Mishra served as the eighth chairperson of the commission and was appointed to its top post in June 2021.

According to the law governing NHRC, while the committee selecting the NHRC chief is headed by the prime minister, it has the Lok Sabha Speaker, home minister, leader of opposition in Lok Sabha, leader of opposition in Rajya Sabha and deputy chairperson of Rajya Sabha as its members.

Modi-led panel meets to select next NHRC chief

<https://www.thehindu.com/news/national/modi-led-panel-meets-to-select-next-nhrc-chief/article69001832.ece>

Both Leaders of the Opposition, Mallikarjun Kharge in the Rajya Sabha and Rahul Gandhi in the Lok Sabha, attended the meeting

Published - December 18, 2024 10:46 pm IST - New Delhi

A high-power committee led by Prime Minister Narendra Modi met on Wednesday (December 18, 2024) to select the next chairperson of the National Human Rights Commission (NHRC).

Both Leaders of the Opposition (LoPs), Mallikarjun Kharge in the Rajya Sabha and Rahul Gandhi in the Lok Sabha, attended the meeting in which they were supposed to have given the name of retired judge of the Supreme Court, Justice K.M. Joseph, for the post of NHRC chief.

There is, however, no official word on what transpired at the meeting.

The LoPs were also said to have recommended names of retired former Chief Justices of High Courts to fill up the posts of other members of the NHRC lying vacant. They include Justices S. Muralidhar, Akil Kureshi and former Supreme Court judge Justice V. Ramasubramanian.

Informed sources said the two LoPs were likely to submit a dissent note on the selection process as the shortlisted names were not shared with them in advance.

The post of NHRC chairperson has been lying vacant since Justice (retired) Arun Kumar Mishra completed his tenure on June 1. Vijaya Bharathi Sayani, a member of the NHRC, became its acting chairperson after Justice Mishra demitted office.

According to the law governing the NHRC, the committee which selects the NHRC chief is headed by the Prime Minister and has Lok Sabha Speaker, Home Minister, LoPs of both the Houses and deputy chairperson of the Rajya Sabha as its members.

Modi-Rahul first face-off over NHRC chairperson; Chandrachud in race

<https://www.newsdrum.in/national/modi-rahul-first-face-off-over-nhrc-chairperson-chandrachud-in-race-8449821>

Shailesh Khanduri 18 Dec 2024 14:39 IST

New Delhi: The National Human Rights Commission (NHRC) is set to get its next Chairperson soon at a significant selection committee meeting to be held on Wednesday.

For the first time, Leader of Opposition (LoP) Rahul Gandhi and Prime Minister Narendra Modi will come face to face on an appointment.

While several names are doing the rounds, former Chief Justice of India DY Chandrachud is considered to be the front-runner for the role of NHRC Chairperson.

The NHRC, established to protect and promote human rights, plays a pivotal role in ensuring accountability and justice. The selection of its chief is thus a matter of national interest.

The meeting's agenda includes not only the selection of the NHRC chief but also discussions on the broader framework of the commission's operations, especially in light of recent human rights challenges faced in various parts of the country.

The NHRC chairperson is appointed by the President of India based on the recommendations of a six-member committee chaired by the Prime Minister.

Other members of the committee include Speaker of the Lok Sabha, Deputy Chairman of the Rajya Sabha, Leaders of the Opposition in both Houses of Parliament and Union Home Minister.

The Chairperson must be a retired Chief Justice of India or a retired Judge of the Supreme Court.

The Protection of Human Rights Act, 1993, originally stipulated that only a retired Chief Justice of India could be appointed as the NHRC Chairperson.

However, an amendment to the Act in 2019 expanded the eligibility criteria to include retired Judges of the Supreme Court.

The NHRC is an independent statutory body responsible for protecting and promoting human rights in India.

The outcome of today's meeting will be closely watched by human rights activists, legal experts, and political analysts alike, as it will set the tone for human rights governance in India for the coming years.

NHRC Advisory Group Convenes Meeting on Climate Change and Human Rights

<https://www.outlookbusiness.com/planet/sustainability/nhrc-advisory-group-convenes-meeting-on-climate-change-and-human-rights>

The meeting of the NHRC Advisory Group proposed district-level climate data collection, a climate-risk atlas and CSR realignment to address climate change impacts on rural and tribal communities

PTI Updated on: 18 December 2024 6:03 pm

The National Human Rights Commission (NHRC) recently convened a core advisory group meeting in New Delhi on December 17 to explore the link between climate change and human rights. The meeting, held in hybrid mode, focused on the theme 'Climate Change and Human Rights'.

NHRC's acting chairperson Vijaya Bharathi Sayani emphasised that climate change is impacting vulnerable communities, particularly tribal people whose traditional livelihoods are directly tied to the environment.

Some of the suggestions from the discussion, according to a senior official, included collecting district-level climate change data to understand its impact and collaborating with local communities to develop sustainable solutions.

Other suggestions included promoting research on the causes and effects of climate change on migration from rural to urban areas in India and identifying climate-prone areas to create a "climate-risk atlas" to mitigate potential impacts.

The Commission said that it will further deliberate on the various suggestions to finalise its recommendations to be sent to the government on addressing various challenges aggravated by climate change.

NHRC Chairperson expected to be appointed soon

<https://www.daijiworld.com/index.php/news/newsDisplay?newsID=1254651>

Wed, Dec 18 2024 06:48:21 PM

New Delhi, Dec 18 (IANS): After being without a regular designated head for over six months, the National Human Rights Commission (NHRC) is expected to have a new Chairman in a matter of hours and relieve Acting Chairperson Vijaya Bharathi Sayani.

The apex human rights body has to have a chair in addition to five full-time members. At present, it has just one woman member.

However, NHRC has been in wait of a full-time Chairperson since June, after former Supreme Court justice and the eighth Chairman of the rights panel Arun Mishra retired from the position on June 1. Besides, NHRC has only one member at present against five positions.

The process of appointment of the Chairman of NHRC draws from Sections 2, 3 and 4 of TPHRA (The Protection of Human Rights Act) of 1993. The Chairman and other members are appointed by the President upon the recommendation of a committee consisting of the Prime Minister (who serves as the committee's Chairperson), Home Minister, Leaders of the Opposition in both Houses of the Parliament, the Speaker of Lok Sabha and the Deputy Chairman of Rajya Sabha.

The qualification of the NHRC Chairperson is that he should either have been a Chief Justice of India or a Judge of the Supreme Court.

Subsequently, a Chairperson is appointed, besides whom, NHRC consists of five other members other than the ex-officio members. One member is, or has been a Judge of the Supreme Court and one member is, or has been the Chief Justice of a High Court. Out of the remaining three members selected for their professional experience in matters centred on human rights, at least one must be a woman.

The ex-officio members include the Chairpersons of National Commissions—National Commission for Scheduled Castes, National Commission for Scheduled Tribes, National Commission for Women, National Commission for Minorities, National Commission for Backward Classes, National Commission for Protection of Child Rights; as well as the Chief Commissioner for Persons with Disabilities.

The sitting Judge of the Supreme Court or sitting Chief Justice of any High Court can be appointed to the post only after consultation with the Chief Justice of India.

The tenure of the NHRC Chairman is five years or until the Chairman turns 70 years— whichever is earlier.

It may be observed that since June 2009, there has been an acting Chairperson before a full-time Chairperson took over.

From November 1, 2006, Justice Shivaraj Patil served as the acting Chairman till April 1, 2007, before Justice S. Rajendra Babu was appointed the Chairman on April 2, 2007.

Upon the completion of Justice Babu's tenure on May 31, 2009, Justice G. P. Mathur was appointed the Acting Chairman for over a year before Justice K. G. Balakrishnan was made Chairman on June 7, 2010.

After Justice Balakrishnan's tenure concluded on May 11, 2015, Justice Cyriac Joseph became the Acting Chairperson for over nine months from May 11, 2015 to February 28, 2016.

Following him were Justice H. L. Dattu (from February 29, 2016, to December 2, 2020); Acting Chairman Justice Prafulla Chandra Pant (from April 25, 2021, to June 1, 2022); and Chairman Justice Arun Kumar Mishra (from June 2, 2021, to June 1, 2024).

Acting Chairperson Vijaya Bharathi Sayani has been incumbent since June 2, 2024, having served a period of more than six months.

The statutory body of NHRC came into being on October 12, 1993, under the Protection of Human Rights Ordinance of September 28, 1993. The NHRC is entrusted with the protection and promotion of human rights, which the Act defines as "rights relating to life, liberty, equality and dignity of the individual guaranteed by the Constitution or embodied in the International Covenants and enforceable by courts in India."

In a recent development on the global front, in May this year, a global human rights group affiliated with the UN Human Rights Office deferred accreditation for NHRC for the second consecutive year.

It is with the accreditation from the Geneva-based Global Alliance of National Human Rights Institutions that NHRC could represent India at the UN Human Rights Council or cast a vote there.

Human rights groups have been concerned that the delay in filling vacant posts will put a dent in India's reputation internationally.

However, on Wednesday, a committee led by Prime Minister Narendra Modi got together to select the next Chairman of NHRC. As mandated by the procedure, the presence of Leader of the Opposition in Lok Sabha Rahul Gandhi as well as his counterpart in Rajya Sabha Mallikarjun Kharge was also registered at the meeting.

NHRC convenes advisory group meet, explores connect between climate change & human rights

<https://theprint.in/india/nhrc-convenes-advisory-group-meet-explores-connect-between-climate-change-human-rights/2408406/>

The meeting explored the impact of climate change on Indigenous populations, how extreme weather events affect lives and livelihoods, and how corporate accountability is relevant in the context of climate change.

ThePrint Team 18 December, 2024 01:24 pm IST

New Delhi: The National Human Rights Commission (NHRC) of India convened a core advisory group meeting in New Delhi Tuesday, to examine the connections between climate change, the environment, and human rights. The meeting, held in a hybrid format, focused on the theme “Climate Change and Human Rights”, a PIB release revealed.

NHRC Acting Chairperson Vijaya Bharathi Sayani emphasized the impact of climate change on vulnerable communities, particularly tribal people whose livelihoods are linked to the environment. Sayani highlighted the ancient wisdom embedded in Indian texts that underscores the deep connection between humanity and nature. She urged businesses to adopt sustainable practices and take responsibility for mitigating climate change’s impact. Sayani also called for strengthening disaster preparedness and developing more resilient systems, stressing the urgency of finding solutions to address the challenges posed by climate change.

The meeting explored the impact of climate change on Indigenous populations, how extreme weather events affect lives and livelihoods, and how corporate accountability is relevant in the context of climate change, the release added.

NHRC Secretary General Bharat Lal stressed the critical need to address climate change and environmental concerns through a human rights lens. Lal emphasized that access to a clean, healthy, and functional environment, including the right to clean air and water, is essential for enjoying basic human rights, such as the right to life, health, food, and a decent standard of living. He underscored the urgency of strengthening monitoring systems and promoting coordinated action among all stakeholders to address climate change concerns.

Lal encouraged participants to offer concrete advice and actionable suggestions to help the NHRC make necessary recommendations to the government.

NHRC चेयरमैन की नियुक्ति को लेकर पीएम मोदी की अध्यक्षता में बड़ी बैठक, गृह मंत्री अमित शाह, राहुल गांधी और खड़गे मौजूद

19 hours ago

<https://bharatexpress.com/india/big-meeting-chaired-by-pm-modi-regarding-the-appointment-of-nhrc-chairman-443548/amp>

राष्ट्रीय मानवाधिकार आयोग के चेयरमैन की नियुक्ति को लेकर पीएम मोदी की अध्यक्षता में एक बड़ी बैठक हो रही है. इस बैठक में गृह मंत्री अमित शाह, लोकसभा स्पीकर ओम बिरला, लोकसभा में नेता प्रतिपक्ष राहुल गांधी, मल्लिकार्जुन खड़गे मौजूद हैं.

अरुण कुमार मिश्र हैं मौजूदा अध्यक्ष

न्यायमूर्ति अरुण कुमार मिश्र वर्तमान में राष्ट्रीय मानवाधिकार आयोग (National Human Rights Commission) के अध्यक्ष हैं. वह 2 जून, 2021 से इस पद पर कार्यरत हैं. भारत में राष्ट्रीय मानवाधिकार आयोग (NHRC) एक केन्द्रीय मानवाधिकार संस्था है.

1993 में हुई थी स्थापना

राष्ट्रीय मानवाधिकार आयोग (National Human Rights Commission-NHRC) एक स्वतंत्र वैधानिक संस्था है, जिसकी स्थापना मानव अधिकार संरक्षण अधिनियम, 1993 के प्रावधानों के तहत 12 अक्टूबर, 1993 को की गई थी.

मानवाधिकार आयोग का मुख्यालय नई दिल्ली में स्थित है और 12 अक्टूबर, 2018 को इसने अपनी स्थापना के 25 वर्ष पूरे किये. यह संविधान द्वारा दिये गए मानवाधिकारों जैसे – जीवन का अधिकार, स्वतंत्रता का अधिकार और समानता का अधिकार आदि की रक्षा करता है और उनके प्रहरी के रूप में कार्य करता है.

क्या होते हैं मानवाधिकार?

संयुक्त राष्ट्र (UN) की परिभाषा के अनुसार ये अधिकार जाति, लिंग, राष्ट्रीयता, भाषा, धर्म या किसी अन्य आधार पर भेदभाव किये बिना सभी को प्राप्त हैं.

मानवाधिकारों में मुख्यतः जीवन और स्वतंत्रता का अधिकार, गुलामी और यातना से मुक्ति का अधिकार, अभिव्यक्ति की स्वतंत्रता का अधिकार और काम एवं शिक्षा का अधिकार, आदि शामिल हैं.

कोई भी व्यक्ति बिना किसी भेदभाव के इन अधिकारों को प्राप्त करने का हकदार होता है.

मानवाधिकारों (Universal Declaration of Human Rights- UDHR) की घोषणा एक महत्त्वपूर्ण ऐतिहासिक दस्तावेज़ है, जिसे संयुक्त राष्ट्र महासभा द्वारा 10 दिसंबर, 1948 को पेरिस में अपनाया गया था। मानव अधिकारों के इतिहास में यह बहुत महत्त्वपूर्ण घोषणा है, क्योंकि इसके द्वारा ही पहली बार मानव अधिकारों को सुरक्षित करने का प्रयास किया गया था। हर साल 10 दिसंबर को UDHR की सालगिरह के रूप में मानवाधिकार दिवस मनाया जाता है।

NHRC चेयरमैन की नियुक्ति को लेकर पीएम मोदी की अध्यक्षता में बड़ी बैठक, गृह मंत्री अमित शाह, राहुल गांधी और खड़गे मौजूद

<https://bharatexpress.com/india/big-meeting-chaired-by-pm-modi-regarding-the-appointment-of-nhrc-chairman-443548>

इस बैठक में गृह मंत्री अमित शाह, लोकसभा स्पीकर ओम बिरला, लोकसभा में नेता प्रतिपक्ष राहुल गांधी, मल्लिकार्जुन खड़गे मौजूद हैं।

Written by Shailendra Verma December 18, 2024 1:34 pm

राष्ट्रीय मानवाधिकार आयोग के चेयरमैन की नियुक्ति को लेकर पीएम मोदी की अध्यक्षता में एक बड़ी बैठक हो रही है। इस बैठक में गृह मंत्री अमित शाह, लोकसभा स्पीकर ओम बिरला, लोकसभा में नेता प्रतिपक्ष राहुल गांधी, मल्लिकार्जुन खड़गे मौजूद हैं।

अरुण कुमार मिश्र हैं मौजूदा अध्यक्ष

न्यायमूर्ति अरुण कुमार मिश्र वर्तमान में राष्ट्रीय मानवाधिकार आयोग (National Human Rights Commission) के अध्यक्ष हैं। वह 2 जून, 2021 से इस पद पर कार्यरत हैं। भारत में राष्ट्रीय मानवाधिकार आयोग (NHRC) एक केन्द्रीय मानवाधिकार संस्था है।

1993 में हुई थी स्थापना

राष्ट्रीय मानवाधिकार आयोग (National Human Rights Commission-NHRC) एक स्वतंत्र वैधानिक संस्था है, जिसकी स्थापना मानव अधिकार संरक्षण अधिनियम, 1993 के प्रावधानों के तहत 12 अक्टूबर, 1993 को की गई थी।

मानवाधिकार आयोग का मुख्यालय नई दिल्ली में स्थित है और 12 अक्टूबर, 2018 को इसने अपनी स्थापना के 25 वर्ष पूरे किये। यह संविधान द्वारा दिये गए मानवाधिकारों जैसे – जीवन का अधिकार, स्वतंत्रता का अधिकार और समानता का अधिकार आदि की रक्षा करता है और उनके प्रहरी के रूप में कार्य करता है।

क्या होते हैं मानवाधिकार?

संयुक्त राष्ट्र (UN) की परिभाषा के अनुसार ये अधिकार जाति, लिंग, राष्ट्रियता, भाषा, धर्म या किसी अन्य आधार पर भेदभाव किये बिना सभी को प्राप्त हैं।

मानवाधिकारों में मुख्यतः जीवन और स्वतंत्रता का अधिकार, गुलामी और यातना से मुक्ति का अधिकार, अभिव्यक्ति की स्वतंत्रता का अधिकार और काम एवं शिक्षा का अधिकार, आदि शामिल हैं।

कोई भी व्यक्ति बिना किसी भेदभाव के इन अधिकारों को प्राप्त करने का हकदार होता है।

मानवाधिकारों (Universal Declaration of Human Rights- UDHR) की घोषणा एक महत्त्वपूर्ण ऐतिहासिक दस्तावेज़ है, जिसे संयुक्त राष्ट्र महासभा द्वारा 10 दिसंबर, 1948 को पेरिस में अपनाया गया था. मानव अधिकारों के इतिहास में यह बहुत महत्त्वपूर्ण घोषणा है, क्योंकि इसके द्वारा ही पहली बार मानव अधिकारों को सुरक्षित करने का प्रयास किया गया था। हर साल 10 दिसंबर को UDHR की सालगिरह के रूप में मानवाधिकार दिवस मनाया जाता है.

Panel meets to pick NHRC chief, Justice Joseph s name discussed

<https://www.hindustantimes.com/india-news/panel-meets-to-pick-nhrc-chief-justice-joseph-s-name-discussed-101734549091474.html>

BySaubhadra Chatterji

Kharge and Gandhi propose justice KM Joseph for NHRC chair as Modi's committee meets; dissent expected over selection process.

New Delhi: Leader of the Opposition (LoP) in the Rajya Sabha Mallikarjun Kharge and LoP in the Lok Sabha Rahul Gandhi are believed to have suggested the name of former Supreme Court judge justice KM Joseph as the next chairman of the National Human Rights Commission (NHRC), said people aware of discussions, as a high-level committee chaired by Prime Minister Narendra Modi met in New Delhi on Wednesday.

The meeting of the six-member committee which selects the human rights body chief -- comprising the PM, Lok Sabha Speaker, Union home minister, LoPs of both Houses and deputy chairperson of the Rajya Sabha -- is also the first time Modi and Gandhi have met since the latter became Lok Sabha LoP.

Congress leaders indicated that both Kharge and Gandhi might give dissent notes on the selection process as the shortlisted names were not shared with them in advance.

The post of NHRC chairperson has been lying vacant since former Supreme Court judge, justice Arun Kumar Mishra, completed his tenure on June 1.

According to officials, Kharge and Gandhi also suggested the name of former apex court judge V Ramasubramanian for the quota for a retired Supreme Court judge in the NHRC . The two leaders suggested the names of five retired high court judges, including Akil Qureshi, S Muralidhar and Rajiv Shakhder, as the members of the commission, said the people cited above.

Justice Joseph assumed office as a Supreme Court judge in August 2018 and retired in June 2023. He came under the limelight when in 2016, as the chief justice of the Uttarakhand high court, he quashed President's Rule in the state. In 2018, the Supreme Court collegium suggested his name for appointment in the apex court. The Centre rejected it, citing various grounds. After the SC collegium reiterated his candidature to the Centre, Joseph was finally appointed in August 2018.

Vijaya Bharati Sayani is the acting chairperson of the NHRC, a statutory body enacted through a law of Parliament. Its observations are binding on the government.

A former judge of the Supreme Court, justice Mishra served as the eighth chairperson of the rights panel and was appointed to its top post in June 2021.

In the 16th and 17th Lok Sabha, the Congress didn't have LoP status in the Lok Sabha. Congress's floor leader in the last Lok Sabha, Adhir Ranjan Chowdhury, attended all such meetings for high-level appointments in his official capacity.

Former CJs H L Dattu and K G Balakrishnan are some of those who have headed the rights body in the past.

PM Modi meets Rahul Gandhi, Mallikarjun Kharge at his office in Parliament

<https://theindianawaaz.com/pm-modi-meets-rahul-gandhi-mallikarjun-kharge-at-his-office-in-parliament/>

<https://www.deccanherald.com/india/ex-cji-chandrachud-in-contention-as-pm-modi-led-panel-conducts-meeting-to-select-nhrc-chief-3324119>

Dec 18, 2024

LoP Rahul Gandhi and Congress President Mallikarjun Kharge, today held a meeting with Prime Minister Narendra Modi at Prime Minister's Office (PMO) in the Parliament. The meeting was held regarding the appointment of the chairperson of the National Human Rights Commission (NHRC).

Notably, PM Modi, Home Minister Amit Shah, Lok Sabha LoP Rahul Gandhi and Rajya Sabha LoP Kharge, Lok Sabha Speaker and Rajya Sabha Chairman are the members of the committee that deliberates and appoints the chairperson of NHRC.

However, in the meeting only the prime minister, the Lok Sabha Speaker and the LoPs of both houses are present. The committee will also appoint the members of NHRC. Notably, after the term of former NHRC chairman Arun Kumar Mishra was completed on June 1 this year, committee member Vijaya Bharathi Sayani was appointed as the acting chairperson.

Mishra served as the eighth chairperson of the rights committee and was appointed to the panel's top post in June 2021. He is a former Supreme Court judge and is also the first non-CJI to be appointed to the NHRC chief post since the amendment of the Protection of Human Rights Act in 2019

PM-led committee retains Sayani as acting NHRC chief

<https://www.tribuneindia.com/news/india/pm-led-committee-retains-sayani-as-acting-nhrc-chief/>

A committee led by Prime Minister Narendra Modi on Wednesday decided to re-elect Vijaya Bharathi Sayani as the acting chairperson of the National Human Rights Commission (NHRC) after consultations with Congress leaders Rahul Gandhi and Mallikarjun Kharge, who are part...

Tribune News Service New Delhi, Updated At : 06:16 AM Dec 19, 2024 IST

A committee led by Prime Minister Narendra Modi on Wednesday decided to re-elect Vijaya Bharathi Sayani as the acting chairperson of the National Human Rights Commission (NHRC) after consultations with Congress leaders Rahul Gandhi and Mallikarjun Kharge, who are part of the selection panel, sources said.

The decision to continue with Sayani, who took charge as the acting chairperson on June 2 after Justice (retired) Arun Kumar Mishra completed his tenure on June 1, was taken after Modi met Leaders of Opposition in the Lok Sabha and Rajya Sabha Rahul Gandhi and Mallikarjun Kharge, respectively, as well as Speaker Om Birla on Wednesday.

The panel consists of the PM, Home Minister, LoPs of the Lok Sabha and Rajya Sabha, Speaker and Deputy Chairperson of the Rajya Sabha. Home Minister Amit Shah and Deputy Chairperson Harivansh were not present in the meeting.

PMO: NHRC के नए अध्यक्ष को लेकर पीएम मोदी की अध्यक्षता में बैठक, राहुल गांधी और खरगे समिति में हुए शामिल

<https://www.amarujala.com/india-news/kharge-rahul-attend-pm-led-panel-to-select-new-nhrc-chairperson-news-in-hindi-2024-12-18?src=top-subnav>

<https://hindi.oneindia.com/news/india/rahul-gandhi-meets-pm-modi-discussion-on-nhrc-chairman-appointment-mallikarjuna-shah-also-present-1180965.html>

न्यूज डेस्क, अमर उजाला Published by: [पवन पांडेय](#) Updated Wed, 18 Dec 2024 04:33 PM IST

New NHRC Chairperson: न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्रा के 1 जून को अपना कार्यकाल पूरा करने के बाद से एनएचआरसी अध्यक्ष का पद खाली है। सर्वोच्च न्यायालय के पूर्व न्यायाधीश न्यायमूर्ति अरुण कुमार मिश्रा ने अधिकार समिति के आठवें अध्यक्ष के रूप में कार्य किया और जून 2021 में उन्हें इसके शीर्ष पद पर नियुक्त किया गया।

प्रधानमंत्री नरेंद्र मोदी की अगुवाई वाली समिति ने बुधवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के अगले अध्यक्ष का चयन करने के लिए बैठक की। वहीं इस बैठक को लेकर सूत्रों ने बताया कि, इस समिति में कांग्रेस अध्यक्ष मल्लिकार्जुन खरगे और पार्टी के सांसद राहुल गांधी ने क्रमशः राज्यसभा और लोकसभा में विपक्ष के नेता के रूप में बैठक में भाग लिया।

एक जून से खाली है NHRC अध्यक्ष का पद

न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्रा के 1 जून को अपना कार्यकाल पूरा करने के बाद से एनएचआरसी अध्यक्ष का पद खाली है। सर्वोच्च न्यायालय के पूर्व न्यायाधीश न्यायमूर्ति अरुण कुमार मिश्रा ने अधिकार समिति के आठवें अध्यक्ष के रूप में कार्य किया और जून 2021 में उन्हें इसके शीर्ष पद पर नियुक्त किया गया।

प्रधानमंत्री की अध्यक्षता में समिति करती हैं चयन

राष्ट्रीय मानवाधिकार आयोग को नियंत्रित करने वाले कानून के अनुसार, एनएचआरसी प्रमुख का चयन करने वाली समिति की अध्यक्षता प्रधानमंत्री करते हैं, लेकिन इसके सदस्य लोकसभा अध्यक्ष, गृह मंत्री, लोकसभा में विपक्ष के नेता, राज्यसभा में विपक्ष के नेता और राज्यसभा के उपसभापति होते हैं।

किस आधार पर होता है एनएचआरसी अध्यक्ष का चयन

बता दें कि, न्यायमूर्ति अरुण कुमार मिश्रा के पद छोड़ने के बाद एनएचआरसी की सदस्य विजया भारती सयानी इसकी कार्यवाहक अध्यक्ष बनीं। राष्ट्रपति की तरफ से चयन समिति की सिफारिश पर भारत के किसी पूर्व मुख्य न्यायाधीश या शीर्ष अदालत के सेवानिवृत्त न्यायाधीश को एनएचआरसी का अध्यक्ष नियुक्त किया जाता है। पूर्व मुख्य न्यायाधीश एचएल दत्त और केजी बालकृष्णन उन लोगों में से हैं, जिन्होंने अतीत में इस अधिकार निकाय का नेतृत्व किया है।

मानवाधिकार उल्लंघन के 23.14 लाख से अधिक मामले दर्ज

देश दुनिया में 10 दिसंबर को मानवाधिकार दिवस मनाया जाता है। वहीं इस साल देश में मनाए गए मानवाधिकार दिवस पर राष्ट्रपति द्रौपदी मुर्मू विज्ञान भवन में आयोजित कार्यक्रम की मुख्य अतिथि थी। वहीं एक जानकारी के मुताबिक, राष्ट्रीय मानवाधिकार आयोग की शुरुआत से मानवाधिकार उल्लंघन के 23.14 लाख से अधिक मामले दर्ज किए गए और मानवाधिकार उल्लंघन के पीड़ितों को राहत के रूप में आयोग की तरफ से 256.57 करोड़ रुपये की सिफारिश की गई हैं।

PMO: NHRC के नए अध्यक्ष को लेकर पीएम मोदी की अध्यक्षता में बैठक, राहुल गांधी और खरगे समिति में हुए शामिल

<https://www.amarujala.com/india-news/kharge-rahul-attend-pm-led-panel-to-select-new-nhrc-chairperson-news-in-hindi-2024-12-18>

न्यूज डेस्क, अमर उजाला Published by: [पवन पांडेय](#) Updated Wed, 18 Dec 2024

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New NHRC Chairperson: न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्रा के 1 जून को अपना कार्यकाल पूरा करने के बाद से एनएचआरसी अध्यक्ष का पद खाली है। सर्वोच्च न्यायालय के पूर्व न्यायाधीश न्यायमूर्ति अरुण कुमार मिश्रा ने अधिकार समिति के आठवें अध्यक्ष के रूप में कार्य किया और जून 2021 में उन्हें इसके शीर्ष पद पर नियुक्त किया गया। प्रधानमंत्री नरेंद्र मोदी की अगुवाई वाली समिति ने बुधवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के अगले अध्यक्ष का चयन करने के लिए बैठक की। वहीं इस बैठक को लेकर सूत्रों ने बताया कि, इस समिति में कांग्रेस अध्यक्ष मल्लिकार्जुन खरगे और पार्टी के सांसद राहुल गांधी ने क्रमशः राज्यसभा और लोकसभा में विपक्ष के नेता के रूप में बैठक में भाग लिया।

एक जून से खाली है NHRC अध्यक्ष का पद

न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्रा के 1 जून को अपना कार्यकाल पूरा करने के बाद से एनएचआरसी अध्यक्ष का पद खाली है। सर्वोच्च न्यायालय के पूर्व न्यायाधीश न्यायमूर्ति अरुण कुमार मिश्रा ने अधिकार समिति के आठवें अध्यक्ष के रूप में कार्य किया और जून 2021 में उन्हें इसके शीर्ष पद पर नियुक्त किया गया।

प्रधानमंत्री की अध्यक्षता में समिति करती हैं चयन

राष्ट्रीय मानवाधिकार आयोग को नियंत्रित करने वाले कानून के अनुसार, एनएचआरसी प्रमुख का चयन करने वाली समिति की अध्यक्षता प्रधानमंत्री करते हैं, लेकिन इसके सदस्य लोकसभा अध्यक्ष, गृह मंत्री, लोकसभा में विपक्ष के नेता, राज्यसभा में विपक्ष के नेता और राज्यसभा के उपसभापति होते हैं।

किस आधार पर होता है एनएचआरसी अध्यक्ष का चयन

बता दें कि, न्यायमूर्ति अरुण कुमार मिश्रा के पद छोड़ने के बाद एनएचआरसी की सदस्य विजया भारती सयानी इसकी कार्यवाहक अध्यक्ष बनीं। राष्ट्रपति की तरफ से चयन समिति की सिफारिश पर भारत के किसी पूर्व मुख्य न्यायाधीश या शीर्ष अदालत के सेवानिवृत्त न्यायाधीश को एनएचआरसी का अध्यक्ष

नियुक्त किया जाता है। पूर्व मुख्य न्यायाधीश एचएल दत्त और केजी बालकृष्णन उन लोगों में से हैं, जिन्होंने अतीत में इस अधिकार निकाय का नेतृत्व किया है।

मानवाधिकार उल्लंघन के 23.14 लाख से अधिक मामले दर्ज

देश दुनिया में 10 दिसंबर को मानवाधिकार दिवस मनाया जाता है। वहीं इस साल देश में मनाए गए मानवाधिकार दिवस पर राष्ट्रपति द्रौपदी मुर्मू विज्ञान भवन में आयोजित कार्यक्रम की मुख्य अतिथि थी। वहीं एक जानकारी के मुताबिक, राष्ट्रीय मानवाधिकार आयोग की शुरूआत से मानवाधिकार उल्लंघन के 23.14 लाख से अधिक मामले दर्ज किए गए और मानवाधिकार उल्लंघन के पीड़ितों को राहत के रूप में आयोग की तरफ से 256.57 करोड़ रुपये की सिफारिश की गई है।

कौन बनेगा NHRC का अगला अध्यक्ष? पीएम मोदी की अध्यक्षता में हुआ मंथन; राहुल गांधी भी रहे मौजूद

<https://www.timesnowhindi.com/india/mallikarjun-kharge-rahul-gandhi-attended-the-meeting-of-committee-headed-by-the-pm-modi-for-selection-of-nhrc-new-chief-article-116441094>

राष्ट्रीय मानवाधिकार आयोग (NHRC) का अगला अध्यक्ष कौन बनेगा? चयन के लिए बैठकों का दौर जारी है। इसी बीच एनएचआरसी के नए अध्यक्ष के चयन के लिए प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता वाली समिति की बैठक हुई। जिसमें कांग्रेस अध्यक्ष मल्लिकार्जुन खड़गे और लोकसभा के नेता प्रतिपक्ष राहुल गांधी भी शामिल हुए।

Edited by :आयुष सिन्हा Updated Dec 18, 2024, 18:54 IST

NHRC New Chief: प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता में एक समिति ने बुधवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के अगले अध्यक्ष का चयन करने के लिए बैठक की। सूत्रों ने यह जानकारी दी। उन्होंने यह भी कहा कि कांग्रेस अध्यक्ष मल्लिकार्जुन खड़गे और पार्टी नेता राहुल गांधी क्रमशः राज्यसभा और लोकसभा में विपक्ष के नेता के रूप में बैठक में शामिल हुए।

एक जून से रिक्त है एनएचआरसी अध्यक्ष का पद

न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्रा का कार्यकाल एक जून को पूरा होने के बाद से एनएचआरसी अध्यक्ष का पद रिक्त है। उच्चतम न्यायालय के पूर्व न्यायाधीश न्यायमूर्ति मिश्रा ने अधिकारों की पैरवी करने वाले निकाय के आठवें अध्यक्ष के रूप में कार्य किया और जून 2021 में उन्हें इसके शीर्ष पद पर नियुक्त किया गया।

इस बैठक में कौन-कौन हुआ शामिल?

एनएचआरसी को नियंत्रित करने वाले कानून के अनुसार, निकाय के प्रमुख का चयन करने वाली समिति की अध्यक्षता प्रधानमंत्री करते हैं, तथा लोकसभा अध्यक्ष, गृह मंत्री, लोकसभा में विपक्ष के नेता, राज्यसभा में विपक्ष के नेता और राज्यसभा के उपसभापति इसके सदस्य होते हैं। न्यायमूर्ति मिश्रा के पद छोड़ने के बाद एनएचआरसी की सदस्य विजया भारती सयानी इसकी कार्यवाहक अध्यक्ष बनीं।

चयन समिति की सिफारिश पर राष्ट्रपति द्वारा भारत के पूर्व प्रधान न्यायाधीश या शीर्ष न्यायालय के सेवानिवृत्त न्यायाधीश को एनएचआरसी का अध्यक्ष नियुक्त किया जाता है। पूर्व प्रधान न्यायाधीश एच.एल. दत्त और के.जी. बालाकृष्णन उन लोगों में से हैं जो अतीत में आयोग का नेतृत्व कर चुके हैं।

प्रधानमंत्री की अध्यक्षता वाली समिति की बैठक में शामिल हुए खरगे, राहुल

<https://www.livehindustan.com/ncr/new-delhi/story-committee-meets-under-pm-modi-to-select-next-nhrc-chairperson-201734539218767.amp.html>

प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता में एक समिति ने एनएचआरसी के नए अध्यक्ष के चयन के लिए बैठक की। कांग्रेस अध्यक्ष मल्लिकार्जुन खरगे और राहुल गांधी भी उपस्थित रहे। न्यायमूर्ति अरुण कुमार मिश्र का...

[Newsrap](#) हिन्दुस्तान, नई दिल्ली Wed, 18 Dec 2024, 09:57:PM

नई दिल्ली, एजेंसी। प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता में एक समिति ने बुधवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के अगले अध्यक्ष का चयन करने के लिए बैठक की। सूत्रों ने यह भी कहा कि कांग्रेस अध्यक्ष मल्लिकार्जुन खरगे और पार्टी नेता राहुल गांधी क्रमशः राज्यसभा और लोकसभा में विपक्ष के नेता के रूप में बैठक में शामिल हुए। न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्र का कार्यकाल एक जून को पूरा होने के बाद से एनएचआरसी अध्यक्ष का पद रिक्त है। एनएचआरसी को नियंत्रित करने वाले कानून के अनुसार, निकाय के प्रमुख का चयन करने वाली समिति की अध्यक्षता प्रधानमंत्री करते हैं, तथा लोकसभा अध्यक्ष, गृह मंत्री, लोकसभा में विपक्ष के नेता, राज्यसभा में विपक्ष के नेता और राज्यसभा के उपसभापति इसके सदस्य होते हैं। न्यायमूर्ति मिश्र के पद छोड़ने के बाद एनएचआरसी की सदस्य विजया भारती सयानी इसकी कार्यवाहक अध्यक्ष बनीं। चयन समिति की सिफारिश पर राष्ट्रपति द्वारा भारत के पूर्व मुख्य न्यायाधीश या शीर्ष न्यायालय के सेवानिवृत्त न्यायाधीश को एनएचआरसी का अध्यक्ष नियुक्त किया जाता है। शीर्ष अदालत के पूर्व मुख्य न्यायाधीश एचएल दत्त और केजी बालाकृष्णन उन लोगों में हैं, जो पूर्व में आयोग का नेतृत्व कर चुके हैं।